

approximately Rs. 191.90 crores was allocated to Gujarat for the period June '87 to May '88.

(b) About 1.7 lakh MTs of edible oils valued at approximately Rs. 174.90 crores were lifted by the State during this period.

#### Compensation for Cancelled Flights to Baroda

3711. SHRI RANJIT SINGH GAEKWAD : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) the number of Indian Airlines flights for Baroda from Delhi and Bombay delayed or cancelled during the last two months;

(b) if so, the details of the flights cancelled and the reasons thereof;

(c) the steps proposed to be taken to compensate the passengers who booked on the respective flights for the inconvenience caused to them; and

(d) the steps proposed to be taken to minimise such occurrences in future ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) : (a) and (b). During the months of June and July, 1988, out of 168 flights for Baroda from Delhi and Bombay, 68 flights were delayed and 6 cancelled, details of which are as under :

Reasons	No. of Flights delayed	No. of Flights cancelled
Operations	1	—
Engineering	2	—
Weather	2	—
Airport Facilities	3	—
Miscellaneous	2	5
Consequential	58	1
<b>Total</b>	<b>68</b>	<b>6</b>

(c) In case of delays/cancellations, passengers are provided with hotel accommodation, appropriate meals and surface transportation between airport and the residence/hotel.

(d) It would be observed from reply to parts (a) and (b) above, over 90% of the delays were due to consequential reasons which occur as a chain reaction by virtue of the nature of flight operation of the airlines. If a flight is delayed in the morning, the delay is likely to result in delays of subsequent flights operated by that particular aircraft on that particular day. To minimise these delays, sufficient cushion is provided between intermediate flights. However, with the existing constraints in the fleet capacity, it is not possible to provide adequate cushioning.

#### Removal of Track in Satyanarayanapuram

3712. SHRI V. SOBHANADREESWARA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Vijaywada Municipal Corporation has been pleading for removal of railway track in Satyanarayanapuram area in the City; and

(b) if so, the reaction of Government to this request and the likely date by which a decision will be taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD) : (a) Yes, Sir.

(b) It would not be possible to remove this track unless a 3rd line parallel to the existing Waltair-Vijayawada bye-pass line is constructed. The cost of the work was estimated in 1983 at Rs. 3.52 crore. The Municipal Corporation was advised that the work can be taken up on Deposit basis at their cost.

[Translation]

#### Encouragement to Privatisation of Health Services

3713. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :